

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

1. C.P. 296/MB/2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2023**

NAME OF THE PARTIES:- Shreenarayan Nathmal Agrawal
V/s
Pres Green Energy Foundation

Section:241(1) and 242(4) of Companies Act, 2013

ORDER

Counsel, Advast Raorane appeared for the Applicant and Counsel, G. S. Arora appeared for the Respondent No. 1 to 3 and 5 and seeks time to file reply. None present for the Respondent No. 4. **Registry is directed** to issue notice to the Respondent No. 4 intimating the next date of hearing and file compliance report well before the adjourned date. In addition to Court Notice, Applicant is also directed to issue notice to the Respondent No. 4 intimating the next date of hearing by all available means (i.e. Speed Post, Email, etc.) and file affidavit of service enclosing therewith proof of service of notice well before the adjourned date. List this matter on **05.02.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)